

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 319 of 2020

IN THE MATTER OF:

State of Haryana

...Appellant

Versus

Uttam Strips Ltd.

...Respondent

Present:

For Appellant:- Mr. Hemant Gupta and Alok Sharma, Advocates.

**For Respondent:-Mr. Ankur Mitta, Ms. Jasveen Kaur and Ms. Meera Murali,
Advocates .**

O R D E R

24.02.2020 For Respondent No. 1 and Respondent No. 3, the Learned Counsel takes notice and seeks time for filing of Reply/ for Response by tomorrow.

At request of the Appellant side, the matter is directed to be posted on **25th February, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**